Conditions for coming into UAE

3553. SHRI MOHD. ALI KHAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the United Arab Emirates has put a condition that those who come to UAE for jobs have to earn Rs. 60,048 per month from the present Rs. 36,048 to bring their families to UAE;
 - (b) if so, the details thereof and the facts thereof;
 - (c) the comments of the Ministry there upon; and
- (d) the steps being taken by the Ministry to remove such condition in consultation with the talks with UAE?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) to (d) No, Sir. There is no change in UAE laws pertaining to sponsoring of family members by expatriate workers. An expatriate workers in UAE earning a monthly salary of AED 3000/- (Rs. 39,000/- approximately) with accommodation, or AED 4000/- (Rs. 52,000/- approximately) continues to be eligible to sponsor his family members to UAE.

Reopening of stil well road for commercial use

3554. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Ministry has taken up the matter of re-opening of the stilwell road for commercial use with Government of Myanmar and China;
 - (b) if so, the response and progress thereof;
 - (c) if not, whether this would find place in the future agenda of Government; and
 - (d) the details of study made, if any, on the feasibility and prospects of opening this route?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) No.

- (b) Does not arise.
- (c) This matter is not under consideration of the Government.
- (d) No feasibility study on the opening of the Stilwell Road has been conducted by the Government.

Visit of Hillary Clinton

3555. SHRIMATI T. RATNA BAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Secretary of State of US, Hillary Clinton visited India;